

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

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| PETITION No./IA No. | IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024 |
| SECTION | RULE 11 & 32 NCLT |
| NAME OF PARTIES | OFFICIAL LIQUIDATOR, HIGH COURT OF KERALA V/S BUIMERC INVESTMENTS (P) LIMITED AND 2 OTHERS |
| PETITIONERS ADVOCATE/ PROFESSIONAL | V M PRASANTH (OFFICIAL LIQUIDATOR) |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | ARTIS LAW HOUSE |

29 April 2024

O R D E R

IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024

Learned ARoC, Ms. Bindu Vergis appears on behalf of the Official Liquidator through virtual mode and submits that a Chartered Accountant has been appointed and the said Chartered Accountant is examining the books of accounts of the Companies to file report before this bench. She further stated that the examination of books of accounts will take some more time. Accordingly, considering her request, this bench grants three weeks' more time to file the report. Learned Counsel, Mr. Kiran Gopi appears on behalf of the Respondents through virtual mode.

List this matter for further consideration on **05.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**